

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 369 & 368 OF 2017 IN
DFR NO. 1289 OF 2016**

Dated: 15th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Essar Power Gujarat Ltd. ...Appellant(s)
Vs.
Power Grid Corporation of India Ltd. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Sahai
Ms. Mazag Andrabi
Mr. Varun K.

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

ORDER

**IA NO. 368 OF 2017
(Application for condonation of delay in filing)**

Issue notice to the Respondents returnable on 05.07.2017. Dasti, in addition, is permitted.

List the matter on **05.07.2017.**

**(I. J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**